

**RAJYA SABHA
UNSTARRED QUESTION NO. 2060
ANSWERED ON 12.03.2021**

**ABOLITION OF CONCESSION TO PERSONS WITH DISABILITIES POST
LOCKDOWN**

2060 # SHRI CHH. UDAYANRAJE BHONSLE:

SMT. CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the concession being given to Persons with Disabilities (PWDs) in trains has been abolished in post lockdown period;
- (b) the category-wise details of concession abolished in trains being operated after lockdown;
- (c) the revenue generated by Railways after lockdown by abolishing the concession for PWDs and other types of exemption; and
- (d) the reasons behind abolishing the concession to PWDs?

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a): No, Sir.

(b): In view of Pandemic & Covid protocol, concession to all categories of passengers (except 4 categories of Divyangjan, 11 categories of Patients and Students) have been withdrawn from 20.03.2020 temporarily. The major categories of passengers for which concessions have been withdrawn are Senior Citizens, Press Correspondents, certain categories of awardees, concessions for different conferences, Camps/tours etc.

(c): Revenue foregone due to concession given to all categories of passengers during 2019-20 was approximately ₹2059 Crores. With effect from 20.03.2020, concession is given only to 4 categories of Divyangjan, 11 categories of Patients and Students. Revenue foregone due to concession to these categories of passengers from 20.03.2020 to 19.02.2021 is ₹28.54 Crore.

(d): Does not arise.